GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 2239 TO BE ANSWERED ON 23RD SEPTEMBER, 2020

AYURVEDIC COVID-19 VACCINE

2239. SHRI MANOJ TIWARI: SHRI REBATI TRIPURA: SHRI VIJAY KUMAR DUBEY:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government has given approval to any Ayurvedic Covid-19 Vaccine in the country;
- (b) if so, the details thereof, vaccine-wise;
- (c) if not, the reasons therefor; and
- (d) the details of the Government agencies involved in the development of the vaccine?

ANSWER

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a) & (b): Ministry of AYUSH in the Central Government has not given approval to any Ayurvedic Covid-19 Vaccine.
- (c) & (d): It is not legally permitted nor feasible under the provisions of Drugs & Cosmetics Act, 1940 and Rules thereunder to manufacture Ayurvedic medicines for parenteral route administration. Accordingly, no Government agency under the purview of Ministry of AYUSH is involved in the development of Ayurvedic vaccine.